

CENTRAL BOARD OF DIRECT TAXES

	ZONAL CHARGE
Chairman	Coordination and overall supervision of Board's Work. The Chairman also supervises the work of Investigation.
Member (Income Tax)	Supervision over Pr. CCIT (Exemptions), In-charge of Karnataka & Goa, Andhra Pradesh & Telangana.
Member (Legislation)	Supervision over TPL, FT&TR, Pr.CCIT(Intl. Taxn.). In-charge of North Zone {Delhi, UP (East), UP (West)}, Uttarakhand and NWR.
Member (Administration)	Supervision over Pr. DGIT (HRD), Pr.DGIT (Training) & DGIT (Vigilance). In-charge of West Zone (Mumbai, Pune & Nagpur).
Member (Audit & Judicial)	Supervision over DGIT (L&R). In-charge of Central Zone (Rajasthan, Gujarat, Madhya Pradesh & Chhatisgarh).
Member (Tax Payer Services & Revenue)	Supervision over Pr. DGIT (Admn. & TPS). In-charge of East Zone (West Bengal & Sikkim, Bihar & Jharkhand, Odisha & NER)
Member (Systems & Faceless Assessment Scheme)	Supervision over DGsIT (Systems) and Faceless Schemes In-charge of Kerala and Tamil Nadu